

CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH

OA No.171/2007.

Jaipur, this the 23rd day of May, 2007.

CORAM : Hon'ble Mr. Kuldip Singh, Vice Chairman.
Hon'ble Mr. Tarsem Lal, Administrative Member.

Raghuveer Prashad Lakhara,
S/o Shri Mohanlal Lakhara,
Aged about 46 years,
R/o E/14, Ganpati Nagar,
Ramnagar, Ajmer (Rajasthan).

... Applicant.

By Advocate : Mr. H. S. Chowdhary.

Vs.

1. Union of India through
General Manager, North Western Railway,
Jaipur (Rajasthan).
2. The Financial Advisor and Chief Accounts
Officer (Administration),
North Western Railway,
Jaipur (Rajasthan).
3. Sr. Assistance Financial Advisor
Works and Stores Office,
Ajmer (Rajasthan).
4. Shri Narendra Singh,
Senior Inspector Stores Account,
C/o Senior Assistant Financial Advisor
Works and Store Office,
Ajmer (Rajasthan).

... Respondents.

: O R D E R (ORAL) :

The applicant has filed this OA thereby praying for
the following reliefs :-

"(i) By an appropriate writ, order or direction the
impugned order dated 24.3.2006 (Annexure A-1) by
which Shri Narendra Singh (Respondent No.4) who is
admittedly far junior employee has been promoted to
the post of Senior Inspector of Stores Accounts in

the Scale of Rs.7450-11500 (R.S.R.P.) superseding the rights of the applicant be declared illegal and be very kindly quashed and set aside.

(ii) By an appropriate writ, order or direction the respondents be very kindly directed to consider the case of the applicant for promotion to post of Senior Inspector of Store Account in the scale of Rs.7450-11500 (R.S.R.P.) and if found suitable he be promoted from the date on which the junior employee Shri Narendra Singh (Respondent No.4) has been promoted with all consequential benefits of pay fixation, seniority, increments and arrears of pay and allowances for the entire intervening period.

(iii) Any other relief which is found just, fit and proper in the facts and circumstances of the case may very kindly be passed in favour of the applicant.

(iv) Some examplanary cost may very kindly be awarded in favour of the applicant."

2. The case of the applicant is that a junior employee to him has been promoted to the post of Senior Inspector of Stores Accounts in the pay scale of Rs.7450-11500. Learned Counsel for the applicant submits that at this stage he will be satisfied if a direction is given to the respondents to decide the representation of the applicant. Accordingly, the respondents are directed to decide the representation of the applicant within a period of two months from the date of receipt of the same.

3. OA stands disposed of.

(TARSEM LAL)
ADMINISTRATIVE MEMBER

KULDIP SINGH)
VICE CHAIRMAN